

SUPREME COURT OF INDIA

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).13327/2008

STATE OF KERALA & ORS.

Petitioner(s)

VERSUS

VARGHESE C.V.

Respondent(s)

Date: 13/08/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. P.V. Dinesh,Adv.

Mr. Sindhu,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

ORDER

Petitioners have to file process fee within a week as a last chance. If process fee is filed within a weeks, office is directed to issue notice as per earlier order.

List the matter on 17.10.2008.

If process fee is not filed within a week, list the matter before the Hon'ble Chamber Judge for non prosecution against the unserved respondent.

(S.G.SHAH)
Registrar